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title: Introduction of Appropriation (Railways) Bill. (Motion adopted)

SHRI SURESH PRABHU: I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2014-2015 for the purposes of Railways.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2014-2015 for the purposes of Railways.

The motion was adopted.

SHRI SURESH PRABHU: I introduce** the Bill.

Now, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2014-2015 for the purposes of Railways, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2014-2015 for the purposes of Railways, be taken into consideration. "

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2

"That the Bill be passed."

HON. SPEAKER: The question is:

and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

HON. SPEAKER: The Minister may now move that the Bill be passed.

SHRI SURESH PRABHU: I beg to move:

"That the Bill be passed."

The motion was adopted.

The motion was adopted.